



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	WA/197/2020 FIXED	PURNENDU SEKHAR DEBNATH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	SC, SEC. EDU. MR. A K DUTTA (R7) MR. I H SAIKIA (R7) MR. S K GHOSH MR. B PURKAYASTHA (R7) MR A B DEY (R7) MS F AHMED SC, N C T E SC, ASSAM UNIVERSITY
50	WA/327/2021 B/O	GO- 002092W RAM MILAN Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	N GAUTAM ASSTT.S.G.I.
51	WA/328/2021 B/O	M/S TRIDENT ENTERPRISE Versus THE UNION OF INDIA AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN MR A ATREYA	ASSTT.S.G.I. GA, NAGALAND
52	WA/329/2021 B/O	M/S TRIDENT ENTERPRISE Versus THE UNION OF INDIA AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN MR A ATREYA	ASSTT.S.G.I. GA, NAGALAND
ORDERS				
53	WA/160/2018 FIXED, WITH WA/168/2010 (D/O), WA/244/2017 (D/O), SA/74/1997 (D/O), WP(C)/6582/2004 (D/O)	MUSTT JUNUFA BIBI Versus MUSTT PADMA BEGUM @ PADMA BIBI AND 4 ORS	MR. Y S MANNAN MR. T HUSSAIN MS. S PARBIN	MR. R C SAIKIA SC, AG MS. K SAIKIA MS. B PHOM SC, HEALTH

HEARING

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
4)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
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36)	MR. D J KAPIL	30-11-2021	To	10-12-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
40	WP(C)/5002/2021 B/O	THE BOARD OF DIRECTORS BIKRAMPUR COOPERATIVE SOCIETY LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP
MOTION				
41	WP(C)/6100/2021 FIXED, CONNECTED WITH ITEM NO. 20 IN THE DAILY CAUSE LIST	M/S ASSAM TIMBER AND SAW MILL Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR K UDDIN MR. A K AZAD	SC, FOREST ASSTT.S.G.I.
42	WP(C)/6266/2021 FIXED	RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	R SARMAH MR J BORAH MR. A A MIR	SC, NHAI ASSTT.S.G.I.
43	WP(C)/6318/2021 B/O	LAKHESWAR BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 12 ORS	MS D S DEKA	SC, P AND R.D. SC, BTC
44	WP(C)/6342/2021 B/O	INNOVATIVE AUTOCORP PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR. N D SARMA MR. P K SHARMA	GA, ASSAM
ADMISSION				
45	WP(C)/5518/2020 BY SLIP, AT 2:00 P.M.	SMEC INTERNATIONAL PTY LTD AND ANR Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL

46	WP(C)/2227/2021 FIXED, WITH WP(C) 2950/2020 (D/O)	M/S KALAIHOWA PACHIM KHALAIBHANGA MATSYAJIBI SAMABAI SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	MR H R A CHOUDHURY (R-4) GA, ASSAM MR. H ALI (R-4)
47	WP(C)/5036/2021 BY SLIP	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR A ALI MS. M KHATUN MS D DEORI	SC, PNRD GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	WP(C)/6274/2021 FIXED	MD. FAKRUL ISLAM @ MAKHAN ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	SC, FOREST
ADMISSION				
22	WP(C)/3846/2018 FIXED	NAYAN SARMA Versus THE UNION OF INDIA AND 2 ORS.	MR H TALUKDAR MRS. M DEKA MS D DAS	MR. S S ROY (R1-3) ASSTT.S.G.I.
23	WP(C)/1765/2021 B/O	PURABI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR A SARMA MS M BORAH MR. M K SHARMA	GA, ASSAM SC, AG MR. R K TALUKDAR (R-2)
HEARING				
24	WP(C)/5671/2018 PART-HEARD, FIXED	MUKTI NATH GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	MR. B CHAKRABORTY (R3- R7) MR S HUSSAIN (R3-R7) SC, EDU MS. P HAZARIKA (R3-R7)
WITH				
25	WP(C)/6445/2018	SRI KARABI DEKA Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY	SC, HIGHER EDU MR. B CHAKRABORTY (R3- R7) MR S HUSSAIN (R3-R7) MS. P HAZARIKA (R3-R7)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
SPECIAL DIVISION BENCH), ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO REMAIN
PRESENT FOR HEARING OF THE MATTERS LISTED
IN THE HEARING CAUSE LIST DATED 01-11-2021
TO 23-12-2021 BEFORE THE HONOURABLE
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
2	I.A.(CrI.)/184/2021 WITH LCR - 5(FIVE) FILES, FIXED in CrI.A./86/2021 WITH CrI.A./86/2021	.TAIJUDDIN AHMED @ TAIJUDDIN Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	PP, ASSAM
		TAIJUDDIN AHMED @ TAIJUDDIN Versus THE STATE OF ASSAM AND ANR.	MR K BHUYAN MR N ISLAM	MR T KALITA (R-2) MR. A KAKATI (R-2) PP, ASSAM
3	CrI.A./69/2021 WITH I.A.(CrI.)/147/2021 in CrI.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
	WITH I.A.(CrI.)/486/2021 in CrI.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
	WITH I.A.(CrI.)/231/2021 in CrI.A./100/2021	TOMIJUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. S K JAIN	PP, ASSAM
4	CrI.A./100/2021 WITH I.A.(CrI.)/231/2021 in CrI.A./100/2021	ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR T KALITA (R-2) MR. A KAKATI (R-2) PP, ASSAM
		ABDUL MANNAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN	PP, ASSAM

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
2	Bail Appln./3330/2021	JONMANI KALITA AND ANR. Versus THE STATE OF ASSAM	MR. R SARMA MS. P BARMAN	PP, ASSAM
<u>ADMISSION</u>				
3	WP(C)/3417/2020	LABA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MRS. R D BHUYAN	GA, ASSAM SC, GHC
<u>ORDERS</u>				
4	Review.Pet./102/2020 WITH WP(C)/6279/2012 (D/O)	THE STATE OF ASSAM AND 3 ORS. Versus MD. ABDUL JALIL AND 62 ORS.	SC, SEC. EDU. MR. D SAIKIA MR. R MAZUMDAR MR. K PATHAK	MR. B C DAS MR. B SHARMA (R1-7, R9-26,R2- -32, R35-36, R38-41) MS. K MALAKAR MR. A BHATTACHARYA MR. M AHMED MR. B SHARMA (R1-7, R9-26,R2- -32, R35-36, R38-41) MR. U K DAS MR. B SHARMA (R1-7, R9-26,R2- -32, R35-36, R38-41) MS K TALUKDAR MR. B SHARMA (R1-7, R9- 26,R28-32, R35-36, R38- 41) MR. H DAS MR. B SHARMA (R1-7, R9-26,R28-32, R35- 36, R38-41) MR. H DAS MR. B SHARMA (R1-7, R9-26,R28-32, R35- 36, R38-41) MR. A BHATTACHARJEE

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
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29)	MR K AGARWAL	29-11-2021	To	07-12-2021
30)	MR B BURAGOHAJN	29-11-2021	To	03-12-2021
31)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOI	26-11-2021	To	03-12-2021
35)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
36)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
42	Crl.Pet./799/2019 AT 10:30 AM	AMARJYOLTI GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	MR. R DEV PP, ASSAM
MOTION				
43	AB/4000/2021 B/O	MINHAZ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	PP, ASSAM
BAIL HEARING (BA)				
44	Bail Appln./3246/2021 FIXED	ABUL KASHIM MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR D DEKA MR. V A CHOWDHURY	PP, ASSAM
BAIL HEARING				
45	AB/3457/2021 FIXED	SUBASH NATH Versus THE STATE OF ARUNACHAL PRADESH	MR. A CHAMUAH MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	PP, A P

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

-

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
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36)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO

COURT NO: 7

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-II) ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
7	WP(C)/6329/2021 B/O	ZIAUL AHMED LASKAR AND 21 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, SSA
ADMISSION				
8	WP(C)/5195/2020 FIXED, CONNECTED WITH ITEM NO. 2 IN THE DAILY CAUSE LIST	DR MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
9	WITH WP(C)/285/2020	MANOJ KUMAR DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
10	WP(C)/2795/2021 FIXED	M/S OIL INDIA LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K KHANNA MR D DAS	MR. S C KEYAL (SC, GST) MR. B GOGOI (SC, STATE GST)
11	WITH WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	MR. S. C KEYAL, SC, GST ASSTT.S.G.I.
	WITH I.A.(Civil)/1422/2021 in WP(C)/3872/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 4 ORS.	MR K KHANNA MR D DAS	SC, GST (S. C. KEYAL) MR. B GOGOI (SC, STATE GST)
12	WITH WP(C)/3875/2020	M/S. OIL INDIA LTD. Versus UNION OF INDIA AND 2 ORS.	MR K KHANNA MR D DAS	SC, GST MR. S C KEYAL ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,30th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
67	Bail Appln./3391/2021 B/O	SATYENDRA DAS Versus THE STATE OF ASSAM	MR. N K MURRY MS. O KITS	PP, ASSAM
BAIL HEARING				
68	AB/3628/2021 FIXED	MOJIBOR RAHMAN AND 27 ORS Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
60	AB/3262/2021 B/O	GAUTAM KALITA Versus THE STATE OF ASSAM AND ANR	MR S H SIKDAR MR MINTU SAIKIA MR. N ISLAM	PP, ASSAM
MOTION (BA)				
61	Bail Appln./3396/2021 B/O	ZIAUL HOQUE KHAN @ JIAUR KHAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A RAHMAN	PP, ASSAM
62	Bail Appln./3403/2021 B/O	RAHMAT ALI LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
BAIL HEARING (BA)				
63	Bail Appln./3359/2021 FIXED	GOPI KUMAR SUNAR Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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2)	MR. R K JAIN	27-10-2021	To	10-12-2021
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31)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOJ	26-11-2021	To	03-12-2021
35)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
36)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
20	WP(C)/4436/2019 AT 10:30 AM	GOLAP SARMA Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
	WITH			
21	WP(C)/4453/2019	AJIT SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
	WITH			
22	WP(C)/4454/2019	THOKCHOM MADAN SINGH Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NF RLY
23	WP(C)/8395/2019 AT 10:30 A.M.	HASIBA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, AG MR. A. CHALIHA (SC, FINANCE DEPT. R-6) SC, P H E
ADMISSION				
24	WP(C)/7194/2017 FIXED	BHARAT CH. BARUAH Versus THE STATE OF ASSAM and 5 ORS	MRS A BUJARBARUAH MS.A BARUAH	SC, HEALTH SC, BTC
	WITH			
25	WP(C)/703/2018	JUNAS DAIMARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MRS. A BUJARBARUAH MS. D. BUJARBARUAH MS. R BORGHAIN	SC, HEALTH SC, BTC
26	WP(C)/134/2021 FIXED	CHINMOY DAS Versus THE UNION OF INDIA AND 6 ORS	MR. R K TALUKDAR MR. D BORAH	MR. K GOGOI ASSTT.S.G.I.
27	WP(C)/4322/2021 FIXED	KHARGESWAR BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM SC, BTC SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
4)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
5)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
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11)	MR A KALITA	22-11-2021	To	05-12-2021
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21)	MR. S ZAMAN	24-11-2021	To	30-11-2021
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36)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Tuesday,30th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
19	WP(C)/6326/2021 B/O	LAKSHMAN KUMAR BRMHA Versus THE GAUHATI HIGH COURT AND 3 ORS.	MR S S TALUKDAR MR P K DAS MR. M BARUAH	SC, GHC
ADMISSION				
20	WP(C)/8902/2018 FIXED	MANOJ KR. SAH Versus THE STATE OF ASSAM AND 3 ORS	MR. P TALUKDAR MRS. R CHETRI MS. R BEGUM MR. H GOGOI	SC, WATER RESOURCE

LEAVE NOTE OF ADVOCATES FOR 30/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
4)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
5)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
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11)	MR A KALITA	22-11-2021	To	05-12-2021
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14)	MR. S K SINGH	23-11-2021	To	02-12-2021
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16)	MR J CHOPRA	03-12-2021	To	10-12-2021
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24)	MR. A C SARMA	29-11-2021	To	01-12-2021
25)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
26)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
27)	MR. N BORAH	25-11-2021	To	05-12-2021
28)	MR. S SINHA	26-11-2021	To	02-12-2021
29)	MR K AGARWAL	29-11-2021	To	07-12-2021
30)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
31)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
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34)	DR. B N GOGOI	26-11-2021	To	03-12-2021
35)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
36)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,30th November 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH(MAC.APP. AND MFA MATTERS))
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

7	CRP/67/2021 B/O	MOMTAZ KHATUN @ MAMTAJ KHATUN AND ANR Versus THE DIVISIONAL MANAGER THE UNITED INSURANCE CO LTD AND 4 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MS S S ZIA	
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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
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30)	MR B BURAGOHAJN	29-11-2021	To	03-12-2021
31)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
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34)	DR. B N GOGOI	26-11-2021	To	03-12-2021
35)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
36)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
6	CRP/76/2018 CAVT. NO.0559/2018 WITH LCR, FIXED	RASHMI DEKA BAISHYA AND ANR. Versus TRIBODH KUMAR DAS	MR. R BARUAH MR S ALI MR. A IKBAL	MR. S P ROY MS. N RAI MR. A K ROY MR. S ALAM FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 30/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
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36)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 22

[CIVIL BENCH-I]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
20	MACApp./31/2015 P/H, WITH LCR, FIXED	MST HAFIJA BEGUM Versus THE NATIONAL INSURANCE CO LTD and ANR	MRS.R MOMTAZ MR.A I UDDIN	MR.A DUTTA(R-1) MRS.P M DUTTAR-1
21	MACApp./127/2013 WITH LCR, FIXED	THE NATIONAL INSURANCE CO. LTD. Versus TARULATA GOGOI and ANR.	MS. R D MOZUMDAR MSS ACHARJEE	MR.T J MAHANTA MR. A THAKUR MS.P BHATTACHARYA MS.J R THAKUR
	WITH MC/1172/2013 in MACApp./127/2013	THE NATIONAL INSURANCE CO. LTD. Versus TARULATA GOGOI and 2 ORS.	MS.R D MOZUMDAR MSS ACHARJEE	
22	MACApp./387/2016 WITH LCR, FIXED	SMT BINAPANI DAS Versus SRI JATIN KALITA and ANR	MR.S RAHMAN MR.S HUSSAIN MR.M CHOUDHURY	MS.R D MOZUMDARR-2 MS.C MOZUMDAR(R-2) MR.S P SHARMA(R-2)
23	MACApp./140/2017 (AT 2:00 PM), WITH LCR, FIXED	NATIONAL INSURANCE COMPANY Versus DIP RANJAN TALUKDAR and 2 ORS	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MR G ALAM(R-1) MR.P BARMAN(R- 2&3)

LEAVE NOTE OF ADVOCATES FOR 30/11/2021

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
4)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
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29)	MR K AGARWAL	29-11-2021	To	07-12-2021
30)	MR B BURAGOHAJ	29-11-2021	To	03-12-2021
31)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOI	26-11-2021	To	03-12-2021
35)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
36)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,30th November 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
1	WP(C)/3621/2015	SAMARESH CHANDRA BHATTACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR.S BHARALI MR.M DAS MS.K KHAN MS.M GOSWAMI MS.A DAS MS.P CHAKRABORTY MR.N K NEOG	MR.C BARUAH MRS.V L SINGH SC, AG MR.U K NAIR SC, PENSION SC, PWD
TO BE SPOKEN TO				
2	WP(C)/1710/2017	GUNAJAY CHAUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.U K NAIR MR.S K DAS MR R KARIM	MR S S DEY GA, ASSAM MS. M BHATTACHARJEE MS. M BHATTACHARJEE (R 4)

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LEAVE NOTE OF ADVOCATES FOR 30/11/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MR. A DAS	13-11-2021	To	30-11-2021
4)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
5)	MR. S P CHOUDHURY	15-11-2021	To	30-11-2021
6)	MR. A SATTAR	24-11-2021	To	30-11-2021
7)	MR B ACHARYYA	16-11-2021	To	10-12-2021
8)	MR S SARMA	15-11-2021	To	03-12-2021
9)	MR. N DHAR	22-11-2021	To	22-12-2021
10)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
11)	MR A KALITA	22-11-2021	To	05-12-2021
12)	MR. B C DAS	22-11-2021	To	30-11-2021
13)	MR B K SINGH	26-11-2021	To	30-11-2021
14)	MR. S K SINGH	23-11-2021	To	02-12-2021
15)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
16)	MR J CHOPRA	03-12-2021	To	10-12-2021

17)	MR. A M BORA	22-11-2021	To	03-12-2021
18)	MR G DAS	22-11-2021	To	12-12-2021
19)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
20)	MR. M ALAM	24-11-2021	To	30-11-2021
21)	MR. S ZAMAN	24-11-2021	To	30-11-2021
22)	MR. R L YADAV	23-11-2021	To	06-01-2022
23)	MS. K YADAV	23-11-2021	To	06-01-2022
24)	MR. A C SARMA	29-11-2021	To	01-12-2021
25)	MR G BHARADWAJ	29-11-2021	To	01-12-2021
26)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
27)	MR. N BORAH	25-11-2021	To	05-12-2021
28)	MR. S SINHA	26-11-2021	To	02-12-2021
29)	MR K AGARWAL	29-11-2021	To	07-12-2021
30)	MR B BURAGOHAJN	29-11-2021	To	03-12-2021
31)	MR. A BHATTACHARYA	29-11-2021	To	01-12-2021
32)	MR. A K PURKAYASTHA	29-11-2021	To	30-11-2021
33)	MR. S SHARMA	29-11-2021	To	30-11-2021
34)	DR. B N GOGOI	26-11-2021	To	03-12-2021
35)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
36)	MR. D J KAPIL	30-11-2021	To	10-12-2021